

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

CP / 116(CH)2023
(Directions NCLAT)

IN THE MATTER OF:

Sudhir Dhingra

...

Petitioner

Versus

Orient Craft Limited & Ors.

...

Respondents

Under Section: 241 (1), 242(4)

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.09.2024.

Sd/-
Court Officer